

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:898
ANSWERED ON:09.03.2005
AMOUNT FOR PROPOSED AIIMS AT RISHIKESH
Khanduri AVSM,Maj.Gen.(Retd.) Bhuwan Chandra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

referring to the reply given on the floor of the House on the establishment of AIIMS dated December 21,2004 and state:

- (a) whether the Government has sanctioned and released funds as stated in the reply ; and
- (b) if so, the amount of money sanctioned and spent since December ,2004 for AIIMS at Rishikesh(Uttaranchal)?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) The approval of the competent authority to the scheme for establishment of AIIMS like institutions is yet to be obtained. The funds have, therefore been released only for start up activities like construction of boundary wall etc. at the sites. The construction of boundary wall at Rishikesh has been completed.
- (b) In view of (a) above, there has been no sanction/release of funds for AIIMS, Rishikesh (Uttaranchal) since December, 2004.